प्रस्तावित पुल राज्य सड़क पर पड़ता है अतः बिहार सरकार मुख्यतः इससे संबंधित सभी मामलों से संबंधित है। तदनुसार ज्ञापन की एक प्रति बिहार सरकार को भेज दी गई है ताकि वह ज्ञापन में दर्णित व्यक्तियों की शिकायतों की जांच करें।

Assistance for Construction of School Buildings washed away in Bihar

3684. SHRI RAMAVATAR SHASTRI : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether a large number of Primary and other school buildings in Bihar had been washed away by the last devastating floods, if so, the facts thereof;

(b) whether the Government of Bihar had demanded any assistance from the Central Government for construction of Primary School buildings; and

(c) if so, the type of assistance demanded and the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) to (c). It was reported by the State Government that many school buildings in Bihar were damaged due to floods. A Central Team on Flood Relief Measures in Bihar and on their recommendation, a bulk assistance was provided to the State Government which also included provision for repairs to damaged school buildings.

बिहार में माडर्न बेकरीज का यूनिट खोलना

3685. भी रामाबतार शास्त्री: क्या कृषि मंत्री यह बताने की इत्पा करेंगे कि:

(क) क्या सरकार ने माडने बेकरीज़ का कोई ग्रुनिट बिहार में खोलने का निश्चय किया है; और

(ख) यदि हां, तो उसकी मूख्य बातें क्या

हैं और सरकार का उसे कब से चालू करने का विचार है ?

कृषि मंत्रालय में राज्य मंत्री (औ अज्जा-साहिब पी॰ शिम्दे): (क) और (ख). बिहार में लगभग 10,000 रोटियां प्रतिदिन की क्षमता वाली मध्यम आकार की एक बेकरी स्थापित करने का प्रस्ताव कम्पनी के विचाराधीन है। इस यूनिट को स्थापित करने की व्यवहार्यतः संबंधी अध्ययन और वाजार सर्वेक्षण रिपोर्ट पूरी हो चुकी है और उसकी जांच की जा रही है।

Introduction of S. C. and S. T. Orders (Amendment) Bill

3686. SHRI RAMAVATAR SHASTRI : SHRI C. K. CHANDRAPPAN :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state the time by which Government propose to re-introduce the scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, which lapsed with the dissolution of the Fourth Lok Sabha?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : Efforts are being made to introduce the Bill during the current session of Parliament.

Allotment of improved Milk Powder and better Oil to D. M. S.

3687. SHRI INDER J. MALHOTRA : Will the Minister of AGRICULTURE be pleased to state :

(a) the quantity and value of imported milk powder and butter oil allotted to D.M.S, including free gifts, during October, 1971— March. 1972;

(b) the use made thereof ; and

(c) whether butter-oil is being converted into ghee and not milk, for which import aid is intended ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) The required informa-